

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3235
ANSWERED ON:11.02.2014
POLICY FOR DEPLOYMENT OF CAPF PERSONNEL
Sugumar Shri K. ;Vardhan Shri Harsh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present policy adopted for deployment of Central Armed Police Forces (CAPF) in the country;
- (b) whether it is true that the State Governments which are involved in antinaxal operations do not want the local CRPF personnel in their home State;
- (c) if so, the details thereof;
- (d) whether the Union Government has accepted such requests from the State Governments;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) The Union Government deploys Central Armed Police Forces (CAPFs) in the LWE affected States to assist the State Police in counter-insurgency. The deployment of CAPFs is a dynamic process and is based on requirements projected by the State Governments, availability of the force and the security situation in a particular state.
- (b) to (e) No, Madam. However, there is one single instance of the DGP of Bihar making such a request. In a letter dated 19th November 2013 from Shri Abhayanand, the DGP, Bihar, directly addressed to the Union Home Secretary, he inter-alia requested the Ministry of Home Affairs not to post CRPF officers belonging to Bihar for counter-insurgency operations in the State. Consequent to this development, the Ministry of Home Affairs sought a clarification from the Government of Bihar whether it concurs with the aforementioned views of the DGP. The Government of Bihar suitably clarified that it does not support the views of the DGP, Bihar. Accordingly, the matter was allowed to rest with no change in the status-quo.